

**Liabilities of Certificate Holders in
Muthoot M. George Chit (India)
Limited**

7300. SHRI RAM SINGH SHAKYA:
Will the Minister of FINANCE be
pleased to state;

(a) the amount of the total liabilities of the certificate holders in Muthoot M. George Chit (India) Limited for the year 1979-80 Satkar buildings 16-17 first Floor Nehru Place, New Delhi in Government custody;

(b) the amount invested by the company in Government security and in the nationalised bank, separately;

(c) the total business given by the Muthoot M. George Chit (India) Limited till the end of 1979-80; and

(d) what is the security of the money of certificate holders invested in the Muthoot M. George Chit (India) Limited?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) Reserve Bank has reported that this company which has its Registered Office at 107 Sector-25, Faridabad and a Branch Office in New Delhi, is conducting only conventional chit fund business and is does not issue certificates to its members/public.

(b) This company has not made any investments in Government securities or in the nationalised banks. However, it had the balance of Rs. 1.44 lakhs with nationalised banks as on 30th June, 1980.

(c) Total chit business conducted by the company till 30th June, 1980 stood at Rs. 42.60 lakhs.

(d) Does not arise in view of the answer to part (a) of the Question.

Export of Foodgrains

7301. SHRI M. RAM GOPAL REDDY: Will the Minister of COMMERCE be pleased to state the quantity of foodgrains exported during 1979-80, country-wise and foreign exchange earned therefrom?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI Z. R. ANSARI): The exports of foodgrains during 1979-80 were as given below:—

Rice:

A total quantity of 5,70,600 MT of all varieties of rice valued at Rs. 13051.98 lakhs was exported during 1979-80. The varieties exported were Basmati, Fine/Superfine and coarse. Main countries to which exports were effected were USSR, Bangladesh, Mauritius, Indonesia, U.A.E., Kuwait, Bahrain, Oman; Qatar, Saudi Arabia, United Kingdom, Canada, Iran, Sri Lanka.

Barley:

The total quantity of Barley exported during 1979-80 was 45380 MT valued at Rs. 754.00 lakhs. The main countries to which this was exported were Saudi Arabia, Kuwait, Doha and Dubai.

Wheat:

Commercial exports of wheat are banned. However, 6,30,480 MT of wheat was allowed to be exported during 1979-80 to USSR and some neighbouring countries e.g. Bangla Desh, Afghanistan and Vietnam to repay the earlier commodity loan and as commodity loan respectively.

**Appointment of Chairman of Marine
Products Export Development
Authority**

7302. SHRI A. NEELALOHITHA-DASAN: Will the Minister of COMMERCE be pleased to state:

(a) what is the main consideration in appointing a person as the Chair-

man of the Marine Products Export Development Authority; and

(b) whether it is a fact that in the appointment of Chairman of Marine Products Export Development Authority the considerations in each case were different from others and if so, for what reasons?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI Z. R. ANSARI): (a) An able Officer of proven ability who has broad based experience of work in responsible positions is appointed as Chairman of the Marine Products Export Development Authority.

(b) No, Sir.

भारत सेवक समाज द्वारा दुर्विनियोग

7303. श्री राम विलास पासवान: क्या नागरिक प्रति मंत्री यह बताने की कृपा करेंगे कि :

(क) भारत सेवक समाज द्वारा तीन कराड़ रुपये के दुर्विनियोग के बारे में कपूर आयोग के प्रतिवेदन पर सरकार ने अभी तक क्या कार्यवाही की है ;

(ख) इस संबंध में कितने मामले दर्ज किये गये हैं ; और

(ग) इस संगठन से कितनी राशि वसूल की गई है और भ्रष्टाचार को समाप्त करने के लिये कपूर आयोग की सिफारिशों को कहां तक क्रियान्वित किया गया है ?

नागरिक प्रति मंत्री (श्री विद्या चरण शुक्ल) (क) : कपूर आयोग द्वारा अपनी रिपोर्ट के अन्तिम अध्याय में की गई सिफारिशों की संबंधित मंत्रालयों द्वारा जांच की गई थी और उन्हें स्वीकार कर लिया गया है। आयोग के सिफारिशों के अनुसार सामान्य वित्तीय नियमावली में भी संशोधन किया गया है।

(ख) इस संबंध में सरकार द्वारा कोई मामले दायर नहीं किये गये हैं।

(ग) भारत सेवक समाज से दये-राशि वसूल करने के लिए विभिन्न मंत्रालयों द्वारा अभी भी करवाई की जा रही है।

Closing Down of Basemetan Mines by RIMDC

7304. SHRI BHEEKHABHAI: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether it is a fact that a mine of basemetal at Deri in Serohi district has been closed down by RIMDC as early as 1977;

(b) if so, the reasons therefor;

(c) whether the mining will be re-started in order to provide employment to labour;

(d) whether the new organisation RIMDC will take up mining of this mine and expand it on the lines of G.M.D.C.; and

(e) whether it is a fact that base-metal view in the border area is being mined and fully exploited?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) and (b). The work of exploratory mining undertaken in the basemetal mine at Deri in Serohi District was discontinued from 31.8.1977, after completion of prospecting, because beneficiation studies were not complete.

(c) Restarting of mining and production depends on the results of the different tests being conducted at various levels and after preparation of techno-economic feasibility report.

(d) Deri mine will be worked on the lines of the techno-economic feasibility report to be prepared in consultation with Hindustan Zinc Ltd.

(e) The base-metal deposit in the border area of Gujarat is still in the stage of development by G.M.D.C.